

CENTRAL ADMINISTRATIVE TRIBUNAL : PRINCIPAL BENCH

OA No.1714/95

(3)

New Delhi this the 28th day of September, 1995.

Hon'ble Sh. N.V. Krishnan, Acting Chairman
Hon'ble Dr. A. Vedavalli, Member (J)

Jagmal Singh S/o Sh. Ramji Lal,
Resident of Village and Post
Chakkarpur,
District Gurgaon (Haryana).

...Applicant

(By Advocate Sh. Yogesh Sharma)

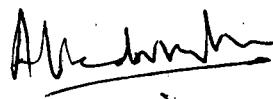
Versus

1. Union of India through
the Director General,
Post Service,
Dak Tar Bhawan,
New Delhi.
2. The Chief Post Master
General (Estt. & Mails),
Haryana Circle, Ambala City.
3. The Senior Supdt. of
Post Offices,
Gurgaon Division,
Gurgaon.

...Respondents

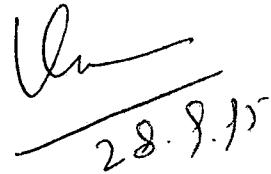
ORDER (Oral)
(Hon'ble Mr. N.V. Krishnan, Acting Chairman)

The learned counsel for the applicant seeks
permission to withdraw the application. Permission is
granted. The O.A. is dismissed, as withdrawn.



(Dr. A. Vedavalli)
Member (J)

'Sanju'


28.9.95

(N.V. Krishnan)
Acting Chairman